

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. C.P (IB)-608(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2021

NAME OF THE PARTIES: - Vishwanath Industries
V/s
Gammon India ltd.

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual hearing (VC). Adv. Ms. Sadiya Mahek appeared for the Operational Creditor. Ld. Counsel Ms. Karishni Khanna appeared for the Corporate Debtor. Pleadings are complete in the matter. List the matter on **09.04.2021**.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 09th day of March 2021
JD